#### COURT-I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## IA NO.311 OF 2017 IN APPEAL NO.131 of 2015 & IA NO.209 of 2015 & IA NO.335 of 2016

Dated: 9th May, 2017

Present: Hon'ble Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I. J. Kapoor, Technical Member

#### In the matter of:

Taxus Infrastructure & Power Project Pvt. Ltd. ....Appellant(s)

Vs.

Gujarat Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant : Ms. Ritika Jhurani

Counsel for the Respondent(s) : Mr. M.G.Ramachandran

Mr. Anand K.Ganesan Ms.Poorva Saigal for R-3

Mr. Rahul Srivasata Ms. Suparna Srivastava Mr. S.R.Pandey for GERC

### ORDER

# IA NO.311 OF 2017 (Appl. for directions)

As agreed by learned counsel for the parties, list this application for hearing on <u>15.05.2017.</u>

( I. J. Kapoor ) Technical Member (Justice Ranjana P. Desai) Chairperson